

Bench - II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

(4)
C.P (I.B) No.406/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th September 2017, 10.30 A.M

Name of the Company	Hada Textile Industries Ltd		
Under Section	IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Parvesh Kr. Jha petitioner *Parvesh Kr. Jha*
2) Arunesh Kr. Harker " *Arunesh 9/17*
3) Mr. Rajesh Bohra " *Rajesh Bohra*
4) Sunil Sankar Koley Respondent no-8,11 *Sunil Sankar Koley*
05.09.2017

ORDER

Ld. Lawyers on behalf of the Petitioner are present and Respondent nos. 8 and 11 are also present.

Issue notice to all concerned parties that is 1 to 14. Party will take step accordingly. Office is also directed to issue notice to all the concerned parties.

Fixed on 06.10.2017.

Sd/-
(MANORAMA KUMARI)
MEMBER (J)